- (b) if so, the details of companies that have complied with it and the companies that have not;
- (c) it is also a fact that more than half of companies have appointed wives or family members of promoters or top executives; and
 - (d) how SEBI justifies such appointments?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) to (d) The requirement of appointment of woman director emanates from Section 149 of Companies Act, 2013. SEBI has mandated that listed companies to appoint one woman director on its Board. Companies can appoint any woman as director who is not otherwise disqualified for appointment as a director in terms of requirements of the Companies Act, 2013 and such a director can be either executive or non-executive or independent or non-independent director.

As per inputs of SEBI, details of woman directors on the boards of listed companies as on March 31, 2016 is as under:

Particulars	BSE	NSE
Total number of listed companies	5451	1759
Number of companies that have appointed woman director	4128	1568
Number of companies that have not appointed woman director	1323	191
Number of non-compliant active companies	187	42
Number of non-compliant suspended companies	1136	149

SEBI has not mandated any requirement for listed companies to report whether a director is a family member of promoter or top executive. Therefore, data related to woman director being family member of promoters or top executives is not available with stock exchanges.

Action on "vanishing companies"

1784. SHRI TIRUCHI SIVA: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) what is the year-wise data on the number of companies that have been placed in the category of 'vanishing companies' over the past five years;
 - (b) whether any of these companies presently under the Government watch list;

- (c) if so, the details thereof and if not, the reasons therefor,
- (d) whether Government has initiated action against these companies; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) to (e) There are no companies that have been placed in the category of "Vanishing Companies" over the past five years. However, in complaints of serious nature involving companies which have defaulted after raising money from the Public, the Ministry of Corporate Affairs orders investigation into the affairs of such companies u/s 210 and 212 of the Companies Act, 2013. 164 cases pertaining to so called "chit fund/Ponzi companies" have been assigned to Serious Fraud Investigation Office (SFIO) for investigation in this regard. Details are given in Statement.

Statement

MLM/Chit Fund/Ponzi cases as on 31.12.2015

S1. 1	No. Particulars	Report submitted on	Remarks
1	2	3	4
1.	Goldquest International Pvt. Ltd.		
2.	Questnet Enterprieses India Pvt. Ltd.	05.03.2012	
3.	City Limouzines (India) Ltd.	31.01.2012	
4.	Abcindya Networks Pvt. Ltd.	12.12.2012	
5.	M/s Speakasiaonline		
6.	M/s Tulsiyat Tek Pvt. Ltd.	15.09.2014	
7.	M/s Seamless Outsourcing LLP		
8.	M/s Unigateway 2U Trading Pvt. Ltd.		
9.	M/s Unipay2U Marketing Pvt. Ltd.	31.03.2014	
10.	M/s Unipay Creative Business Pvt. Ltd.		
11.	M/s Unipay2U Production Pvt. Ltd.		
12.	M/s Basil International Ltd.		
13.	M/s Vamshi Chemicals Ltd.	31.03.2014	
14.	M/s Nixil Pharmaceuticals Specialities Ltd.		
15.	M/s Appeline Cosmetics & Toiletries Ltd.		

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1	2		3	4
16.	M/s Basil Express Ltd.			
17.	Saradha Realty India Ltd.			
18.	Saradha Agro Developmen	nt Ltd.		
19.	Saradha Exports Ltd.			
20.	Saradha Shopping Mall Po	vt. Ltd.		
21.	Saradha Printing & Public	ation Pvt. Ltd.		
22.	Saradha Tours & Travels	Pvt. Ltd.	04.07.2014	
23.	M/s Saradha Education E1	nterprise Ltd.		
24.	Saradha Construction Con	npany Pvt. Ltd.		
25.	Saradha Garden Resorts &	: Hotel Pvt. Ltd.		
26.	Saradha Landmark Cemen	t Pvt. Ltd.		
27.	Rose Capital Ltd.			
28.	Bengal Media Pvt. Ltd.			
29.	Bhasank Food Pvt. Ltd.			
30.	Global Automobiles Ltd.			
31.	M/s Rose Valley Real Esta	ate & Construction Ltd.		
32.	M/s Rose Valley Industrie	s Ltd.		
33.	M/s Silver Valley Commun	nications Ltd.		
34.	M/s Rose Valley Food Be	verages Ltd.		
35.	M/s Rose Valley Marketin	g India Ltd.		
36.	M/s Rose Valley Infotech	Pvt. Ltd.		
37.	M/s Rose Valley Hotels &	Entertainment Ltd.	03.12.2014	
38.	M/s Rose Valley Projects	Ltd.		
39.	M/s Rose Valley Patrika L	td.		
40.	M/s Rose Valley Films Ltd	1.		
41.	M/s Modern Investment T			
42.	M/s Rose Valley Travels I			
43.	M/s Brand Value Commun			
44.	M/s Rose Valley Housing Corporation Ltd.	Development Finance		

73. URO Hygienic Foods Ltd.

Unstarred Questions

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wri	tien Answers to	[10 May, 2016]	Onstarrea Ques	nons 145
1	2		3	4
45.	M/s Rose Valley Airlines Ltd.			
46.	M/s Rose Valley Fashions Pv	t. Ltd.		
47.	M/s Rupasi Bangla Projects I	ndia Ltd.		
48.	M/s Rupasi Bangla Media &	Entertainment Ltd.		
49.	M/s Rose Valley Realcom Ltd	1.		
50.	M/s Sunshine India Land De	velopers Ltd.		
51.	M/s Sunshine Mutual Benefit	Ltd.		
52.	M/s Sunshine Land Projects	Ltd.		
5 3.	M/s Sahu Investment Mutual	Benefit Company Ltd	l.	
54.	M/s Sahu Investment Corpora	ation Ltd.	27.04.2015	
55.	M/s Nirmala Sahu Business C	Complex Pvt. Ltd.		
56.	M/s Shiv Nests Pvt. Ltd.			
57.	M/s Synergy Tie-Up Pvt. Ltd	l.		
58.	M/s Nirmala Dwellings Pvt. L	.td.		
59.	M/s Icore E-services Ltd.			
60.	M/s Icore Apparels Pvt. Ltd.			
61.	M/s Icore Paints Pvt. Ltd.			
62.	M/s Icore Iron & Steel Pvt. I	Ltd.		
63.	M/s Icore Super Cements Pvt	t. Ltd.	04.09.2015	
64.	M/s Riju Cement Ltd.			
65.	M/s Mega Mould India Ltd.			
66.	M/s Papyrus Infotech Pvt. Lt	td.		
67.	M/s Icore Global Medicines I	Pvt. Ltd		
68.	M/s Icore Jewellery & Gems	Pvt. Ltd.		
69.	M/s Icore Polyfab Pvt. Ltd.			
70.	M/s Icore Housing Finance C	Corpn. Ltd.		
71.	URO Infra Reality India Ltd.			
72.	URO Hotels and Resorts Indi	a Ltd.	31.12.2015	

146	Written Answers to [RAJYA SABH	A] Unstar	red Question
1	2	3	
74.	URO Infotech Ltd.		
75.	URO LifecareLtd.		
76.	URO TreximLtd.		
77.	URO AutotechLtd.		
78.	URO Agro India Ltd.		
79.	URO Walkers Ltd.		
80.	Mangalam Agro Products. Ltd. (Kolkata)		
31.	Shark Communications Pvt. Ltd.		
82.	Hitech Computech Pvt. Ltd.		
83.	Konichiva Builders Pvt. Ltd.		
84.	Bharti Properties Pvt. Ltd.		
85.	Heena Developers Pvt. Ltd.	22.12.2015	Under Progress
86.	Saksham Infocom Pvt. Ltd.		Tiogress
87.	North India Securities Pvt. Ltd.		
88.	Krishna Infomedia Pvt. Ltd.		
89.	DMC Education Ltd.		
90.	T and G Edutech Pvt. Ltd. (formerly known 'Centenary Software Pvt. Ltd.')	n as	
91.	Ramel Industries Ltd.		
92.	Gan Laboratory Pvt. Ltd.		
93.	Ramel Mart Pvt. Ltd.		
94.	Ramel Media and Advertising Pvt. Ltd		
95.	Ramel Real Estate & Infrastructure Ltd.		Under Progress
96.	Ramel Sea Food Ltd.		11051633
97.	Tamanna IT Solutions Ltd.		
98.	Ramel Pharma Ltd.		
99.	Ramel Hospitality Pvt. Ltd.		
100.	Ramel Infotech Pvt. Ltd.		

Written Answers to	[10 May, 2016]	Unstarred Questions

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2 3 4 1 101. Ramel Agrotech Ltd. 102. Ramel Hotel & Resorts Pvt. Ltd. 103. Ramel Impex Pvt. Ltd. 104. Ramel Insurance Agency Pvt. Ltd. 105. Cygnus Publishers Ltd. 106. Ramel Bio Fertilizer Pvt. Ltd. 107. Rahul Hi Rise Ltd. 108. Shrishti Abha Food & Beverage Pvt. Ltd. 109. Rahul Media & Entertainment Ltd. 110. Rahul Wood Works Pvt. Ltd. 111. Veekayen Properties Pvt. Ltd. Under 112. Hotel Sea-Coast Pvt. Ltd. **Progress** 113. Rahul Bhumi Vikas Ltd. 114. Rahul Heights Ltd. 115. Rahul Real Estate Projects Ltd. 116. Rahul Inn Hospitality Ltd. 117. Ideas Realcon Ltd. 118. Ideas Real Estate Ltd. 119. Ideas Healthcare Ltd. 120. Ideas Broking Ltd. 121. Zenix Technologies Pvt. Ltd 122. Adventus Creations Pvt. Ltd. 123. Seashore Securities Ltd. Under 124. Seashore Agriculture Promotion Company Pvt. Ltd. Progress 125. Seashore Healthcare Pvt. Ltd. 126. Seashore Pharmaceuticals Pvt. Ltd. 127. Seashore Courier & Cargo Private Ltd. 128. Seashore Diary Products Pvt. Ltd

148	Written Answers to [RAJYA SABHA]	Unstar	red Questions
1	2	3	
129.	Seashore Portfolio Management Services Ltd.		
130.	Seashore Consultancy & Construction Private Ltd.		
131.	Falcon Consultancy Private Limited		
132.	Royal Purple Hotels Private Limited		
133.	Sagiarien Systems Private Ltd.		
134.	Florance Biotech Private Limited		
135.	Saubhagya Drinks Private Limited		
136.	Sri Krishna Agriculture Pvt. Ltd.		
137.	Jatish Agro and Oil Products Pvt. Ltd.		
138.	Sagar Media & Entertainment Pvt. Ltd.		
139.	Seashore Capital Pvt. Ltd.		
140.	Seashore Shipping Company Pvt. Ltd.		
141.	Saradha Housing Pvt. Ltd.	30.09.2015	
142.	Ambujaatripuri Infra (India) Ltd.		
143.	Ambujaatripuri Business Private Ltd.		
144.	Artha Tatwa Consultancy Private Ltd.		
145.	Artha Tatwa World Ventures Pvt. Ltd.	_	Under Progress
146.	Artha Tatwa Food Mart Private Ltd.		11051655
147.	Artha Tatwa Capital Limited		
148.	Ambujaatripuri Engineering Pvt. Ltd.		
149.	Orisha Health & Medical Research Institute		
150.	Goldmine Food Products Ltd.		
151.	Goldmine Agro Ltd.		
152.	Classic Resources Ltd.		TTd
153.	Goldmine Industries Ltd.	_	Under Progress
154.	Goldmine Height Pvt. Ltd.		
155.	Goldmine Hotel & Resorts Pvt. Ltd.		

Wrii	ten Answers to	[10 May, 2016]	Unstarred Qu	uestions 149
1	2		3	
156.	Goldmine Advisories India	Pvt. Ltd.		
157.	Goldmine Health Care Pvt.	Ltd.		Under
158.	Samruddha Jeevan Foods I	Ltd.	_	Progress
159.	Sai Prasad Foods Ltd.			
160.	Sai Prasad Properties Ltd.		_	Under Progress
161.	Saiprasad Corporation Ltd.			8
162.	Utkarsha Plotters and Mult	i Agro Solutions India L	td. —	Under Progress
163.	PGF Ltd.		_	Under Progress
164.	PACL Ltd.		_	Under Progress

Audit of UB Group firms by global auditing firms

1785. SHRIMATI WANSUK SYIEM: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether long after Satyam financial misdemeanors, Government and its regulators have become inquisitive over the valuation, auditing and due diligence of the UB Group of companies over the last few years by global auditing firms like PwC, Grant Thornton, Deloitte LLP and Walker Chandiok & Co.;
- (b) whether lapses by the above auditing firms handling the UB Group audit have now been raised by lenders to Kingfisher/UB Group and being probed by the Serious Fraud Investigation Office (SFIO); and
 - (c) if so, the details thereof?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) While investigating into the affairs of the companies by SFIO, if any professional misconduct is noticed on the part of Auditors, complaint is filed with respective regulatory bodies after receiving sanction from MCA.

(b) and (c) SFIO is currently investigating Kingfisher Airlines. Since investigation is in progress, no comments are offered at this stage.